Declaration of Assets and Liabilities

Year 2020-21

I, PRAVEEN KUMAR SRIVASTAVA, son of LATE MAHABIR PRASAD SRIVASTAVA, age 57 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as UNDER SECRETARY, BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT PATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.		Self	Spouse Name- NEENA SRIVASTAVA	Dependant-1 Name – SAKSHI SRIVASTAVA	Dependant-2 Name	Dependant- Etc. Name
(i)	Cash	50000	15000	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING- 250000	SAVING- 100000	_		
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL		-	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 39542	LIC-16000	LIC-13100		-
(v)	Motor Vehicles (details of make, etc.)	SCOOTY HONDA ACTIVA- BS-6		_	-	
(vi)	Jewellery (give details of weight and value)		GOLD- 125gm value- 625000/-	_		
(vii)	Other assets, such as values of claims / interests	NIL	NIL			- 300

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

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No		Self	Spouse Name	Dependan 1 Name	2	3
(i)	Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL		- Name	Name —	Etc. Name
(ii)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	Allahabad Gouspur, 1500 sq ft value-22 lacs	_		
(iii)	(Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL		_	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	flat no- 201,BIMLANCHAL APT,R.No- 13B,RAJENDRA NAGAR,PATNA VALUE-35 LACS	NIL			
(v)	Others (such as interest in property)	NIL	NIL	- 25 (16)	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 03.02.2021

(a)	(i) Loans from Banks	HAUSING LOAN-1350000/- PERSONAL LOAN-600000/-	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:(a) dues to departmentsdealing with governmentaccommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NOANXPS0470Q INCOME TAX-1,11,611/-	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. <u>Personal Detail</u>

GPF/CPF/PRAN No. :- GPF-PTS/BLA 166

Gender :- M (M/F)

Date of Birth 0 1 1 9 6 4

Class/Group :- A :-

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT SERVICE

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- GIHAZIPUR (U.P)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Fraveen Kumor snivasiony

Name of Employee:PRAVEEN KUMAR SRIVASTAVA

Place: PATNA

Designation: UNDER SECRETARY

Date: 11:02:2021

Department:BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.